

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE N.NAGARESH

WEDNESDAY, THE 5<sup>TH</sup> DAY OF JULY 2023 / 14TH ASHADHA, 1945

WP(C) NO. 30716 OF 2019

PETITIONERS:

- 1 VARGHESE VIJESH,  
AGED 37 YEARS  
S/O.K.D.JOSEPH, KURIAPPILLY HOUSE,  
THURUTHUR, PUTHANVELIKKARA.P.O,  
ERNAKULAM DISTRICT
- 2 MUHAMMED SHERIEF T.M,  
AGED 42 YEARS  
S/O.T.P.MARAKKAR, THUPPANATH HOUSE,  
ELOOR EAST, UYOGAMANDAL.P.O, ERNAKULAM DISTRICT

BY ADVS.  
K.MOHANAKANNAN  
SMT.A.R.PRAVITHA

RESPONDENTS:

- 1 STATE OF KERALA,  
REPRESENTED BY THE PRINCIPAL SECRETARY TO  
GOVERNMENT, WATER RESOURCES DEPARTMENT,  
SECRETARIAT, THIRUVANANTHAPURAM-695001
- 2 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR,  
THIRUVANANTHAPURAM-695001
- 3 KERALA PUBLIC SERVICE COMMISSION  
REPRESENTED BY ITS SECRETARY, PATTOM.P.O,  
THIRUVANANTHAPURAM-695004

BY ADVS.  
SRI.P.C.SASIDHARAN (SC)-R3  
SRI.P.M.JOHN Y (SC)-R2  
SMT.ANIMA M, GOVERNMENT PLEADER

THIS WRIT PETITION (CIVIL) HAVING COME UP FOR  
ADMISSION ON 05.07.2023, ALONG WITH WP(C).1860/2021,  
1880/2021 AND CONNECTED CASES, THE COURT ON THE SAME DAY  
DELIVERED THE FOLLOWING:

W.P.(C) No.30716/2019 & connected cases

: 2 :

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE N. NAGARESH

WEDNESDAY, THE 5<sup>TH</sup> DAY OF JULY 2023 / 14<sup>TH</sup> ASHADHA, 1945

WP(C) NO. 1860 OF 2021

PETITIONERS:

- 1 REXIN P.S.  
AGED 44 YEARS  
S/O K.P SREENIVASAN (LATE),  
OPERATOR, PH SUB DIVISION, KOLLAM,  
KERALA WATER AUTHORITY, KOLLAM-691 001.
- 2 ANSAR S,  
AGED 37 YEARS  
S/O SAINULABDEEN A, OPERATOR,  
PH SUB DIVISION, KOLLAM,  
KERALA WATER AUTHORITY, KOLLAM-691 001.
- 3 JITHESH V,  
AGED 29 YEARS  
S/O BALAKRISHNAN V, OPERATOR,  
KERALA WATER AUTHORITY,  
WSP SUB DIVISION, KASARAGOD-671 121.
- 4 MATHEW JOSEPH,  
AGED 33 YEARS  
S/O JOSEPH K M, OPERATOR,  
KERALA WATER AUTHORITY, PH DIVISION,  
MUVATTUPUZHA, ERNAKULAM-686 661.
- 5 JAIMON SEBASTIAN,  
AGED 27 YEARS  
S/O SEBASTIAN A L, OPERATOR,  
WATER WORKS SECTION NO 2,  
SUB DIVISION THRISSUR,  
PH DIVISION THRISSUR,  
KERALA WATER AUTHORITY,  
CHEMBUKAVU, THRISSUR-680 020.
- 6 SOORAJ K.N,  
AGED 35 YEARS  
S/O NARAYANAN K.V. OPERATOR,  
KERALA WATER AUTHORITY,  
PH SECTION, KUMBALA,  
WSP SUB DIVISION, KASARAGOD-671 121.

- 7 AKSHAY RAJ V,  
AGED 29 YEARS  
S/O M P VIJAYAKUMAR, OPERATOR,  
KERALA WATER AUTHORITY, WATER WORKS,  
EAST SUBDIVISION, PTP NAGAR,  
THIRUVANANTHAPURAM-695 038.
- 8 ABHILASH S,  
AGED 29 YEARS  
S/O SREEDHARAN PILLAI K, OPERATOR,  
PH SUB DIVISION, KOLLAM,  
KERALA WATER AUTHORITY, KOLLAM-691 001.
- 9 AJI BALAKRISHNAN,  
AGED 41 YEARS  
S/O BALAKRISHNAN, OPERATOR,  
WS SECTION, KERALA WATER AUTHORITY,  
PATHANAPURAM, KOLLAM-689 695.
- 10 ANUP M,  
AGED 29 YEARS  
S/O K MOHANAN NAIR, OPERATOR,  
KERALA WATER AUTHORITY,  
SEWERAGE SUB-DIVISION, KURIYATHI (S),  
THIRUVANANTHAPURAM-695 009.
- 11 VISHNU V,  
AGED 31 YEARS  
S/O VIJAYAN V, OPERATOR,  
KERALA WATER AUTHORITY, PH SECTION,  
EDATHUA, PH DIVISION, THIRUVALLA-689 573.
- 12 PURUSHOTHAMAN K.V,  
AGED 40 YEARS  
S/O PADMANABHA K.V, (LATE) OPERATOR,  
SUB DIVISION, KASARAGOD,  
KERALA WATER AUTHORITY, KASARAGOD.
- 13 JUBY PAUL CHERIAN,  
AGED 29 YEARS  
S/O N C CHERIAN (LATE), OPERATOR,  
KERALA WATER AUTHORITY, P.H. SECTION,  
CHANGANACHERRY, P.H.SUB DIVISION,  
CHANGANACHERRY, KOTTAYAM-686 101.
- 14 VISHNU PRATHAP NAIR P,  
AGED 34 YEARS  
S/O PEETHAMBARAN NAIR, OPERATOR,  
KERALA WATER AUTHORITY, PH SECTION,  
KOTTAYAM, PH SUB DIVISION, KOTTAYAM-686 001.

W.P.(C) No.30716/2019 & connected cases

: 4 :

15 ROY N.P,  
AGED 42 YEARS  
S/O N.C.PORINCHU, OPERATOR,  
KERALA WATER AUTHORITY, SUB DIVISION,  
WADAKKANCHERRY, PH DIVISION, THRISSUR,  
W.S.P SECTION, WADAKKANCHEERY-680 590.

BY ADVS.  
JOHNSON JOSE PANJIKKARAN  
RIMJU P.H.

RESPONDENTS :

- 1 STATE OF KERALA  
REPRESENTED BY THE PRINCIPAL SECRETARY TO  
GOVERNMENT, WATER RESOURCES DEPARTMENT,  
SECRETARIAT, THIRUVANANTHAPURAM-695 001.
- 2 KERALA WATER AUTHORITY,  
REPRESENTED BY ITS MANAGING DIRECTOR,  
THIRUVANANTHAPURAM-695 001.
- 3 KERALA PUBLIC SERVICE COMMISSION,  
REPRESENTED BY ITS SECRETARY,  
PATTOM P.O.THIRUVANANTHAPURAM-695 004.

BY ADVS.  
SMT.MARY BENJEMIN  
SHRI.P.C.SASIDHARAN, SC, KPSC  
SHRI.P.BENJAMIN PAUL, SC, KWA  
SRI.GEORGIE JOHNY-R2  
SMT.ANIMA M, GOVERNMENT PLEADER

THIS WRIT PETITION (CIVIL) HAVING COME UP FOR  
ADMISSION ON 05.07.2023, ALONG WITH WP(C).30716/2019 AND  
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE  
FOLLOWING:

W.P.(C) No.30716/2019 & connected cases

: 5 :

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE N.NAGARESH

WEDNESDAY, THE 5<sup>TH</sup> DAY OF JULY 2023 / 14TH ASHADHA, 1945

WP(C) NO. 1880 OF 2021

PETITIONERS:

- 1 SAJU.M,  
AGED 33 YEARS  
S/O.SOMASUNDARAN, MANTHODI, KOTTAKKAL,  
KUTTIPPURAM P.O., MALAPPURAM-676 503.
- 2 FAHEEM.V.  
AGED 29 YEARS  
S/O.VEERANKOYA, PULLUTHODI HOUSE,  
PULIKKAL P.O., MALAPPURAM-673 637.
- 3 JAYESH.D.S.  
AGED 35 YEARS  
S/O.DIVAKARAN NAIR,  
THEKKEKOTTAYATHU VEEDU, KARUMANOOR,  
PARASSALA, TRIVANDRUM DISTRICT-695 502.
- 4 JOY.D.,  
AGED 48 YEARS  
S/O.DIVAKARAN.K., KIZHAKKEBHAGAM,  
KALAKKODU P.O., BHOOTHAKULAM,  
KOLLAM DISTRICT-691 302.
- 5 VIPIN.A.V.  
AGED 38 YEARS  
S/O.VALSAN.A.V., APPAMVEETIL, BALUSSERY,  
ERAMANGALAM, KOZHIKODE DISTRICT-673 612.
- 6 SARATHLAL.N.B.,  
AGED 30 YEARS  
S/O.NARAYANAN, BHAVAN HOUSE, MUTTIL P.O.,  
WAYANAD DISTRICT-673 122.
- 7 SURESH JACOB,  
AGED 33 YEARS  
S/O.JACOB, KANJHIRAPPALLIYIL HOUSE,  
KANAKKARI, KOTTAYAM DISTRICT-686 632.
- 8 RENY P.VARKEY,  
AGED 37 YEARS  
S/O.C.P.VARKEY, KAZKADDDATHU, PUTHEN VEEDU,  
GANDHI NAGAR, ALAPPUZHA DISTRICT-690 101.

W.P.(C) No.30716/2019 & connected cases

: 6 :

- 9 AUSTHAR ALI.A., AGED 42 YEARS  
S/O.ALIYARUKUNJU, SALAMATHU BHAVAN,  
PUTHUVAYALIL, PANTHRANDUMURI,  
THATTAMALA P.O., KOLLAM DISTRICT-691 020.
- 10 MADHU CHANDRAN.A., AGED 41 YEARS  
S/O.CHANDRAN PILLAI, MINI NIVAS,  
SANTHI NAGAR 146, KILIKOLLOOR P.O.,  
KOLLAM DISTRICT-691 004.
- 11 MUHAMMED RAZI, S/O.NAZARUDEEN,  
ELAVENTAYYATH HOUSE, CHANTHINAMKULAM,  
CHANDANATHOPPE P.O., KOLLAM DISTRICT-691 014.
- 12 SHAIN P.RAJ, AGED 46 YEARS  
S/O.K.P.RAJAN, SREENILAYAM,  
CHANDANTHOPPU P.O., KOLLAM DISTRICT-691 014.
- 13 SREEJITH.K.N., AGED 36 YEARS  
S/O.NARAYAN, KALAPPURATHU HOUSE,  
THENHIPALAM P.O., MALAPPURAM DISTRICT-673 636.

BY ADV ARUN MATHEW VADAKKAN

RESPONDENTS:

- 1 STATE OF KERALA  
REPRESENTED BY ITS THE PRINCIPAL SECRETARY,  
WATER RESOURCES DEPARTMENT, SECRETARIAT,  
THIRUVANANTHAPURAM-695 001.
- 2 KERALA WATER AUTHORITY,  
REPRESENTED BY ITS MANAGING DIRECTOR,  
JALA BHAVAN, THIRUVANANTHAPURAM-695 001.
- 3 KERALA PUBLIC SERVICE COMMISSION,  
REPRESENTED BY ITS SECRETARY, PATTOM P.O.,  
THIRUVANANTHAPURAM-695 004.

BY ADVS.

SMT.MARY BENJEMIN  
SRI.P.C.SASIDHARAN  
SRI.P.BENJAMIN PAUL  
SRI.GEORGIE JOHNY  
SMT.ANIMA M, GOVERNMENT PLEADER

THIS WRIT PETITION (CIVIL) HAVING COME UP FOR  
ADMISSION ON 05.07.2023, ALONG WITH WP(C).30716/2019 AND  
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE  
FOLLOWING:

W.P.(C) No.30716/2019 & connected cases

: 7 :

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE N. NAGARESH

WEDNESDAY, THE 5<sup>TH</sup> DAY OF JULY 2023 / 14<sup>TH</sup> ASHADHA, 1945

WP(C) NO. 16023 OF 2021

PETITIONERS:

- 1 ABILASH KUMAR M. ,  
AGED 32 YEARS  
S/O ARAVINDHAKSHAN M, OPERATOR,  
KERALA WATER AUTHORITY PH SECTION ,  
OLLUR, THRISSUR-680 306.
- 2 ANILRAJ B.L,  
AGED 32 YEARS  
S/O BALRAJ S, OPERATOR, KERALA WATER AUTHORITY,  
PH SUB DIVISION, THIRUVALLA-680 101.
- 3 GOURISANKAR R,  
AGED 32 YEARS  
S/O REGHUNANDHAN NAIR K.S, OPERATOR,  
KERALA WATER AUTHORITY, WSP SECTION,  
ALAPPUZHA-688 001.

BY ADVS.

JOHNSON JOSE PANJIKKARAN

P.H.RIMJU

RESPONDENTS:

- 1 STATE OF KERALA  
REPRESENTED BY THE PRINCIPAL SECRETARY TO  
GOVERNMENT, WATER RESOURCES DEPARTMENT,  
SECRETARIAT, THIRUVANANTHAPURAM-695 001.
- 2 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR,  
THIRUVANANTHAPURAM-695 001.

W.P.(C) No.30716/2019 & connected cases

: 8 :

3 THE KERALA PUBLIC SERVICE COMMISSION  
REPRESENTED BY ITS SECRETARY, PATTOM  
P.O.THIRUVANANTHAPURAM-695 004.

BY ADVS.

MARY BENJEMIN

SHRI.P.C.SASIDHARAN, SC, KPSC

SHRI.P.BENJAMIN PAUL, SC, KWA

GEORGIE JOHNY

THIS WRIT PETITION (CIVIL) HAVING COME UP FOR  
ADMISSION ON 05.07.2023, ALONG WITH WP(C).30716/2019 AND  
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE  
FOLLOWING:



W.P.(C) No.30716/2019 & connected cases

: 9 :

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE N. NAGARESH

WEDNESDAY, THE 5<sup>TH</sup> DAY OF JULY 2023 / 14<sup>TH</sup> ASHADHA, 1945

WP(C) NO. 15793 OF 2022

PETITIONERS:

- 1 VARGHESE VIJESH, AGED 39 YEARS  
S/O. K.D. JOSEPH, KURIAPPILLY HOUSE,  
THURUTHUR, PUTHANVELIKKARA (PO),  
ERNAKULAM DISTRICT-683 594
- 2 MUHAMMED SHERIEF.T.M., AGED 44 YEARS  
S/O. T.P. MARAKKAR THUPPANATH HOUSE, ELOOR WEST,  
UDYOGAMANDAL (PO), ERNAKULAM DISTRICT-683 501

BY ADVS.

K. MOHANAKANNAN

H. PRAVEEN (KOTTARAKARA)

RESPONDENTS:

- 1 STATE OF KERALA  
REPRESENTED BY THE PRINCIPAL SECRETARY TO  
GOVERNMENT, WATER RESOURCES DEPARTMENT,  
SECRETARIAT, THIRUVANANTHAPURAM-695 001
- 2 KERALA WATER AUTHORITY,  
REPRESENTED BY ITS MANAGING DIRECTOR,  
THIRUVANANTHAPURAM-695 001
- 3 KERALA PUBLIC SERVICE COMMISSION,  
REPRESENTED BY ITS SECRETARY, PATTOM P.O.,  
THIRUVANANTHAPURAM-695 004

BY ADVS.

SMT. K.G. SAROJINI, GOVERNMENT PLEADER

SRI. P.M. JOHNY-R2

SRI. P.C. SASIDHARAN-R3

THIS WRIT PETITION (CIVIL) HAVING COME UP FOR  
ADMISSION ON 05.07.2023, ALONG WITH WP(C).30716/2019 AND  
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE  
FOLLOWING:

W.P.(C) No.30716/2019 & connected cases  
: 10 :

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE N.NAGARESH

WEDNESDAY, THE 5<sup>TH</sup> DAY OF JULY 2023 / 14TH ASHADHA, 1945

WP(C) NO. 17097 OF 2022

PETITIONERS:

- 1 ABDUL KAREEM,  
AGED 52 YEARS  
S/O. MUHAMMED, KARIPURATH HOUSE,  
VADAPURAM, NILAMBUR, MALAPPURAM,  
PRESENTLY WORKING AS SURVEYOR GR.I,  
KERALA WATER AUTHORITY, MALAPPURAM.
- 2 VINOD T.P. ,  
AGED 47 YEARS  
S/O. PANKAJAKSHAN, THATTARIL HOUSE,  
SOUTH CHITTOOR, ERNAKULAM,  
PRESENTLY WORKING AS HEAD FITTER,  
KERALA WATER AUTHORITY,  
KADAVANTHRA, ERNAKULAM.
- 3 ARJUN MOHAN P.C. ,  
AGED 28 YEARS  
S/O. MURALI MOHAN,  
MOHANAM HOUSE, PALADANCHIRAKKAL,  
GURUVAYOORAPPAN COLLEGE, KOZHIKODE,  
PRESENTLY WORKING AS HOUSE ATTENDANT,  
KERALA WATER AUTHORITY, SARVARAM, KOZHIKODE.

BY ADV K.MOHANAKANNAN

RESPONDENTS:

- 1 STATE OF KERALA,  
REPRESENTED BY THE PRINCIPAL SECRETARY TO  
GOVERNMENT, WATER RESOURCES DEPARTMENT,  
SECRETARIAT, THIRUVANANTHAPURAM-695001.
- 2 KERALA WATER AUTHORITY,  
REPRESENTED BY ITS MANAGING DIRECTOR,  
THIRUVANANTHAPURAM-695001.

W.P.(C) No.30716/2019 & connected cases  
: 11 :

3 KERALA PUBLIC SERVICE COMMISSION,  
REPRESENTED BY ITS SECRETARY, PATTOM P.O.,  
THIRUVANANTHAPURAM-695004.

BY ADVS.  
SRI.P.M.JOHNYP-R2  
SRI.P.C.SASIDHARAN-R3  
SMT.K.G. SAROJINI, GOVERNMENT PLEADER

THIS WRIT PETITION (CIVIL) HAVING COME UP FOR  
ADMISSION ON 05.07.2023, ALONG WITH WP(C).30716/2019 AND  
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE  
FOLLOWING:

W.P.(C) No.30716/2019 & connected cases  
: 12 :

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE N.NAGARESH

WEDNESDAY, THE 5<sup>TH</sup> DAY OF JULY 2023 / 14TH ASHADHA, 1945

WP(C) NO. 21990 OF 2022

PETITIONER:

DEEPAK XAVEY.N. ,  
OPERATOR, KERALA WATER AUTHORITY,  
OFFICE OF THE ASSISTANT EXECUTIVE ENGINEER,  
SEWERAGE SUB DIVISION (SOUTH), KURIATHY,  
THIRUVANANTHAPURAM-695 009.

BY ADVS.  
B.RAGHUNATHAN  
M.SALIM  
DR.STANLY CHAZHOOR  
R.SRINATH  
K.JALADHARAN  
V.M.JACOB

RESPONDENTS:

- 1 STATE OF KERALA,  
REPRESENTED BY PRINCIPAL SECRETARY TO  
GOVERNMENT, WATER RESOURCES DEPARTMENT,  
GOVERNMENT SECRETARIAT,  
THIRUVANANTHAPURAM-695 001.
- 2 KERALA WATER AUTHORITY ,  
REPRESENTED BY MANAGING DIRECTOR,  
KERALA WATER AUTHORITY, JALA BHAVAN,  
WATER AUTHORITY CAMPUS, VELLAYAMBALAM,  
THIRUVANANTHAPURAM-695 010.
- 3 KERALA PUBLIC SERVICE COMMISSION,  
REPRESENTED BY SECRETARY,  
KERALA PUBLIC SERVICE COMMISSION,  
PATTOM, THIRUVANANTHAPURAM-695 004.

W.P.(C) No.30716/2019 & connected cases  
: 13 :

BY ADVS.  
SMT.ANIMA M, GOVERNMENT PLEADER  
SRI.GEORGIE JOHNY-R2  
SRI.P.C.SASIDHARAN, SC, KPSC

THIS WRIT PETITION (CIVIL) HAVING COME UP FOR  
ADMISSION ON 05.07.2023, ALONG WITH WP(C).30716/2019 AND  
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE  
FOLLOWING:

W.P.(C) No.30716/2019 & connected cases  
: 14 :

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE N.NAGARESH

WEDNESDAY, THE 5<sup>TH</sup> DAY OF JULY 2023 / 14TH ASHADHA, 1945

WP(C) NO. 4614 OF 2023

PETITIONERS:

- 1 REXIN P.S  
AGED 46 YEARS  
S/O K P SREENIVASAN(LATE) ,  
OPERATOR, KERALA WATER AUTHORITY.  
WS SUB DIVISION, KOLLAM., PIN - 691001
- 2 AJI BALAKRISHNAN  
AGED 43 YEARS  
S/O BALAKRISHNAN(LATE)  
OPERATOR, KERALA WATER AUTHORITY,  
PH SUBDIVISION, KADAKKAL., PIN - 691536
- 3 SUMESH K.S  
AGED 42 YEARS  
S/O SIVADASAN PILLAI.P(LATE)  
OPERATOR, KERALA WATER AUTHORITY,  
P H SECTION, CHAVARA., PIN - 691583
- 4 ABHILASHKUMAR.M  
AGED 34 YEARS  
S/O ARAVINDHAKSHAN.M OPERATOR.  
KERALA WATER AUTHORITY,  
WS AUGMENTATION SECTION,  
PALAKKAD., PIN - 678001
- 5 ABHILASH S  
AGED 31 YEARS  
S/O SREEDHARAN PILLAI K  
OPERATOR, KERALA WATER AUTHORITY,  
HEAD WORKS SECTION,SASTHAMCOTTA., PIN - 690521
- 6 JUBY PAUL CHERIAN  
AGED 31 YEARS  
OPERATOR, KERALA WATER AUTHORITY  
P. H SUB DIVISION, MALLAPPALLY, PIN - 689585
- 7 SOORAJ K.N, AGED 37 YEARS  
S/O NARAYANAN K V, OPERATOR,  
KERALA WATER AUTHORITY, PH SECTION KUMBALA,  
KASARAGOD, PIN - 671321

- 8 PURUSHOTHAMAN.K.V  
AGED 42 YEARS  
S/O PADMANABHAN.K.V ( LATE )  
OPERATOR, KERALA WATER AUTHORITY,  
PH SECTION, CHERUVATHUR., PIN - 671313
- 9 ROY N.P  
AGED 44 YEARS  
S/O N.C PORINCHU, OPERATOR,  
KERALA WATER AUTHORITY  
P H SECTION, GURUVAYOOR., PIN - 680101
- 10 JAIMON SEBASTIAN  
AGED 29 YEARS  
S/O SEBASTIAN A L  
OPERATOR, KERALA WATER AUTHORITY,  
PH SECTION OLLUR, PIN - 680306
- 11 AKSHAY RAJ V  
AGED 31 YEARS  
S/O M P VIJAYAKUMAR(LATE)  
OPERATOR, KERALA WATER AUTHORITY  
WATER SUPPLY SUBDIVISION,  
ARUVIKKARA., PIN - 695564

BY ADVS.  
JOHNSON JOSE PANJIKKARAN  
RIMJU P.H.

RESPONDENTS:

- 1 STATE OF KERALA  
REPRESENTED BY THE SECRETARY TO GOVERNMENT,  
WATER RESOURCES DEPARTMENT, SECRETARIAT,  
THIRUVANANTHAPURAM, PIN - 695001
- 2 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR,  
THIRUVANANTHAPURAM-, PIN - 695001
- 3 KERALA PUBLIC SERVICE COMMISSION  
REPRESENTED BY ITS SECRETARY, PATTOM P.O,  
THIRUVANANTHAPURAM, PIN - 695004
- 4 PRAVEEN RAJ J  
PEN NO-G45322, DRAFTSMAN GRADE 11,  
KERALA WATER AUTHORITY JALABHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM - 695033

W.P.(C) No.30716/2019 & connected cases  
: 16 :

- 5 SANDEEPKUMAR N B  
PEN NO-G44519 DRAFTSMAN GRADE 11,  
KERALA WATER AUTHORITY  
JALABHAVAN, VELLAYAMBALAM,  
THIRUVANANTHAPURAM, PIN - 695033
- 6 BINEETH K  
PEN NO-G43397 DRAFTSMAN GRADE II,  
KERALA WATER AUTHORITY  
JALABHAVAN, VELLAYAMBALAM,  
THIRUVANANTHAPURAM, PIN - 695033
- 7 SHOJOMON FRANCIS  
PEN NO-G45537 DRAFTSMAN GRADE II,  
KERALA WATER AUTHORITY  
JALABHAVAN, VELLAYAMBALAM,  
THIRUVANANTHAPURAM., PIN - 695033

BY ADVS.  
ELVIN PETER P.J.  
K.R.GANESH(K/000551/1991)  
GOURI BALAGOPAL(K/002008/2019)  
ABHIJITH.K.ANIRUDHAN(K/1644/2020)  
SREELEKSHMI A.S.(K/1313/2021)

THIS WRIT PETITION (CIVIL) HAVING COME UP FOR  
ADMISSION ON 05.07.2023, ALONG WITH WP(C).30716/2019 AND  
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE  
FOLLOWING:



**CR**

**N. NAGARESH, J.**

.....  
W.P.(C) No.30716 of 2019, 1860, 1880  
and 16023 of 2021, 15793, 17097 and  
21990 of 2022 and 4614 of 2023  
.....

*Dated this the 5<sup>th</sup> day of July, 2023*

**J U D G M E N T**  
~ ~ ~ ~ ~ ~ ~ ~ ~

The petitioners in these writ petitions are working as Operators in the Kerala Water Authority. The writ petitions have been filed seeking to direct the State of Kerala to finalise the Draft Technical Service Rules for the Kerala Water Authority and to include the category of Operators also in PSC Notifications for recruitment to the posts of Assistant Engineers.

2. For convenience, the parties and exhibits are referred to in this judgment as they are arrayed and marked

in W.P.(C) No.30716/2019.

3. The petitioners state that they have been working as Operators in the Kerala Water Authority (KWA). They have B.Tech qualifications. By Ext.P1 notification dated 31.12.2012, the Kerala Public Service Commission invited applications for recruitment to the post of Assistant Engineer in the KWA. LDCs with six year experience and First and Second Grade Overseers with two years experience were made eligible to apply for the post under the 10% in-service quota. The petitioners rue that the 2<sup>nd</sup> respondent-KWA has omitted to include the category of Operators in Ext.P1 notification along with LDCs and Overseers. The PSC examination and selections is over.

4. The petitioners submitted representations requesting the KWA to include the Operators like the petitioners having six years service and prescribed qualification in the zone of consideration for selection to the post of Assistant Engineers in the in-service quota. As the Draft Technical Service Rules have not been implemented by

the KWA so far, the petitioners are incapacitated to apply for appointment to the post of Assistant Engineers in the in-service quota.

5. The petitioners contend that the category of Operators are drawing salary in the same pay scale as that of the 3<sup>rd</sup> Grade Overseers and LDCs. Therefore, when 3<sup>rd</sup> Grade Overseers and LDCs are included in the PSC notification, the petitioners who are Operators could not have been excluded. The exclusion offends Article 14 of the Constitution of India.

6. There are 1726 posts of Operators in KWA. Only 345 of them would get promotion as Head Operators. Only six among them would be promoted to the post of Mechanical Superintendents. Their promotional avenues are thus limited. In the circumstances, the 1<sup>st</sup> respondent-State of Kerala is duty bound to implement the Draft Technical Service Rules. Non-consideration of Operators like the petitioners who are having sufficient educational qualification for appointment to the posts of Assistant

Engineers while persons from other categories are appointed as Assistant Engineers, is highly illegal and discriminatory, contend the petitioners.

7. The petitioners pointed out that in W.P.(C) No.10988/2017, this Court had directed the Government to take a decision on the Draft Technical Service Rules. In the judgment in W.P.(C) No.9877/2014 also, this Court had directed the State of Kerala to take steps to finalise the Rules as expeditiously as possible. The respondents have given scant regard to the judgments of this Court. In the circumstances of the case, the State of Kerala is compellable to finalise the Draft Technical Service Rules and the Public Service Commission is liable to include the category of Operators for appointment to the post of Assistant Engineer against the in-service quota vacancies, contend the petitioners.

8. The Kerala Public Service Commission (PSC) resisted the writ petitions. On behalf of the PSC, it is submitted that Special Rules for the Technical Staff of the

KWA have not been framed. Therefore, recruitment notification for the post of Assistant Engineers was published as per the Special Rules of Kerala Public Health Engineering Subordinate Service Rules (PHED). Recruitment rules are framed by the respective Departments of the Government in consultation with the Commission. Which should be the categories to be included as feeder categories for appointment/promotion to a post, is primarily for the employer to decide. The category of Pump Operator was not included as a feeder category for Assistant Engineer in the Special Rules of PHED.

9. The Commission further submitted that Draft Special Rules for Engineering Technical Staff of KWA was received by the Commission on 03.12.2010 from the Water Resources Department. The Commission tendered its advice on 11.05.2011. The State Government did not give its nod for finalisation of the recruitment rules. Subsequently, a modified Draft Service Rules for the Engineering Technical Staff has been forwarded to the Commission. The

Commission is examining the Draft Rules and advice would be tendered without delay.

10. The Kerala Water Authority filed counter affidavit in W.P.(C) No.1860/2021. On behalf of the KWA, it is submitted that the sanctioned strength of Assistant Engineers in KWA is 404. Out of the total sanctioned strength, 242 posts are reserved for Degree holders, 122 posts for Diploma holders and 40 posts for Certificate holders. 10% of Degree quota is reserved for in-service recruitment. Persons qualified for the 10% Degree quota are appointed from a rank list published, after test and interview.

11. The KWA is following the Kerala Water Authority Engineering Service Rules, 2021 and the Rules do not provide provision for an Operator to be appointed or promoted to the post of Assistant Engineer. The Draft of KWA Technical Service Rules, 2019 is in discussion at various stages. Based on the directives from the Government, the Draft was revised and resubmitted on 20.12.2021. There is no violation of any fundamental right or

statutory right of the petitioners. The claim of the petitioners is unsustainable. The writ petitions are therefore liable to be dismissed.

12. I have heard the learned counsel for the petitioners, the learned Government Pleader representing State of Kerala and the learned counsel appearing for the Kerala Water Authority and the Kerala Public Service Commission.

13. The petitioners state that they are working as Operators and have more than six years experience. LDCs and Overseers with similar qualifications are made eligible and are included as feeder categories for appointment as Assistant Engineers against 10% in-service quota vacancies. According to the petitioners, going by the qualifications possessed and nature of duties discharged by the Operators, they are also suitable to discharge the duties of Assistant Engineers like the LDCs and Overseers who are included in feeder category.

14. The petitioners would submit that promotional

avenues available to Operators are limited, unlike in the case of LDCs and Overseers. Taking into consideration the requirements of the establishment, the KWA had proposed promulgation of Technical Service Special Rules. The Government is sitting over the proposal in spite of the directions given by this Court in W.P.(C) Nos.9877 of 2014 and 10988 of 2017, contend the petitioners.

15. It is seen from the pleadings that as there were no Special Rules for recruitment to the post of Assistant Engineer, the KWA has been following the PHED Rules for direct recruitment of in-service employees to the cadre of Assistant Engineers. The relevant rule is as follows:

Method of Appointment-Draftsman Grade-I and II, Water Works Inspector, Drainage Inspector, Overseer Grade-I and II, Works Superintendent Grade-I and II cadres having two years of service, Clerks having minimum 6 years of service, Overseer Grade-III having minimum 3 years of service in Kerala Water Authority can apply for direct recruitment to the post of Assistant Engineer.

16. Under the PHED Rules, only Draftsman Grade-I and II, Water Works Inspectors, Drainage Inspectors,



Overseers Grade-I, II and III, Works Superintendents Grade-I and II and Clerks having certain minimum periods of service were made eligible for direct recruitment as Assistant Engineers against the 10% in-service quota. The petitioners, who are Operators having B.Tech qualification, are not included in the feeder categories.

17. Proposals have been pending for inclusion of Operators also in the feeder categories, since the year 2010. Draft Technical Service special Rules for Engineering Technical Staff were sent by the then Water Resources Department to the PSC in December, 2010. The PSC tendered their advice on 11.05.2011. However, the Government did not pass final order in this regard.

18. Later, a modified Draft Service Rules for the Engineering/Technical Staff were forwarded to the Commission which contemplated inclusion of Operators also in the feeder categories. Thereafter, taking into consideration the judgment dated 23.12.2022 of this Court in W.P.(C) Nos.36752 and 36809 of 2022, the KWA promulgated the

Kerala Water Authority Technical Service Rules as per Extra Ordinary Gazette No.358 dated 30.01.2023 and published GO(P) No.1/2023/WRD dated 27.01.2023.

19. As per the Kerala Water Authority Technical Service Rules, the Operators like the petitioners seeking direct recruitment to the in-service quota vacancies of Assistant Engineers can apply and aspire for appointment upto the attainment of 50 years of age. In view of the promulgation of the Kerala Water Authority Technical Service Rules, the substantial prayer of the petitioners in the writ petitions is met.

20. What remains is the prayers of the petitioners to include the Operators also in the PSC Notifications published. The PSC Notification for recruitment to in-service quota was prior to the promulgation of the Kerala Water Authority Technical Service Rules on 30.01.2023. The petitioners cannot legally aspire for including their posts in PSC Notification without amending the Recruitment Rules. The Hon'ble Apex Court, considered the issue of inclusion of

categories/posts for appointments in the absence of enabling recruitment rules. The Apex Court, overruling the judgment in ***Y.V. Rangaiah v. Sreenivasa Rao*** [(1983) 3 SCC 284], held in the judgment in ***State of Himachal Pradesh and others v. Raj Kumar and others*** [2022 SCC Online 680] that there is no right for the employee outside the rule governing the service. When the subsequent Rules come and there is no provision in the said Rules to enable any employee to be considered as per old Rules, the matter must end there. A Division Bench of this Court followed the said judgment in ***Mehaboob P.M. v. State of Kerala*** [2022 (4) KLT 653]. The law is therefore clear that the rights and obligations of the persons serving the Union and the States are to be sourced from the Rules governing their service. As the petitioners were not eligible for appointment as Assistant Engineers till 30.01.2023, the PSC cannot be directed to consider the candidature of the petitioners in any selection process conducted prior to 30.01.2023.

21. For all the afore reasons, the KWA or PSC cannot

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be directed to consider the petitioners for appointment to the in-service quota vacancies of Assistant Engineers against the vacancies notified by the PSC prior to the promulgation of the Kerala Water Authority Technical Service Rules.

The writ petitions are therefore dismissed as infructuous.

Sd/-

**N. NAGARESH, JUDGE**

aks/03.07.2023

APPENDIX OF WP (C) 30716/2019

PETITIONER'S EXHIBITS

- EXHIBIT P1 TRUE COPY OF THE NOTIFICATION ISSUED BY THE 2ND RESPONDENT DATED 31.12.2012
- EXHIBIT P2 TRUE COPY OF THE REPRESENTATION SUBMITTED BY THE 1ST PETITIONER DATED 27.09.2019 BEFORE THE 2ND RESPONDENT
- EXHIBIT P3 TRUE COPY OF THE REPRESENTATION SUBMITTED BY THE 2ND PETITIONER DATED 26.09.2019 BEFORE THE 2ND RESPONDENT
- EXHIBIT P4 TRUE COPY OF THE PROCEEDINGS OF THE ASSISTANT EXECUTIVE ENGINEER, KERALA WATER AUTHORITY NO.A1-665/2005 VOL 2 DATED 14.10.2019 TO THE 1ST PETITIONER
- EXHIBIT P5 TRUE COPY OF THE PROCEEDING NO.A2-104/2007 DATED 16.10.2019 WAS TAKEN BY THE ASSISTANT EXECUTIVE ENGINEER TO THE 2ND PETITIONER
- EXHIBIT P6 TRUE COPY OF THE JUDGMENT DATED 23.10.2018 IN WP(C)NO.9877/2014
- EXHIBIT P7 TRUE COPY OF THE JUDGMENT AND 29.10.2018 IN WP(C)NO.10988/2017
- EXHIBIT P8 TRUE COPY OF THE DRAFT SPECIAL RULES

APPENDIX OF WP(C) 1860/2021

PETITIONER'S EXHIBITS

- EXHIBIT P1 TRUE COPY OF THE NOTIFICATION BEARING CATEGORY NO 651/2012 DATED 31.12.2012 ISSUED BY THE 3RD RESPONDENT
- EXHIBIT P2 TRUE COPY OF THE ADDENDUM NOTIFICATION BEARING NO LR 1(2) 1074/2011/LW DATED 19.3.2014 ISSUED BY THE 3RD RESPONDENT
- EXHIBIT P3 TRUE COPY OF THE RANK LIST FOR CATEGORY NO 651/2012 ISSUED BY THE 3RD RESPONDENT
- EXHIBIT P4 TRUE COPY OF THE NOTIFICATION BEARING CATEGORY NO 650/2012 DATED 31.12.2012 ISSUED BY THE 3RD RESPONDENT
- EXHIBIT P5 TRUE COPY OF THE REPRESENTATION SUBMITTED BY THE PETITIONERS DATED 12.1.2021
- EXHIBIT P6 TRUE COPY OF THE NOTIFICATION BEARING CATEGORY NO 238/2010 DATED 31.8.2010 ISSUED BY THE 3RD RESPONDENT
- EXHIBIT P7 TRUE COPY OF THE NOTIFICATION BEARING CATEGORY NO 481/2020 DATED 31.12.2020 ISSUED BY THE 3RD RESPONDENT
- EXHIBIT P8 TRUE COPY OF THE RELEVANT PORTIONS OF KERALA WATER AUTHORITY TECHNICAL RULES, 2019
- EXHIBIT P9 TRUE COPY OF THE JUDGMENT IN WPC NO 9877/2014
- EXHIBIT P10 TRUE COPY OF THE JUDGMENT IN WPC 10988/2017
- EXHIBIT P11 TRUE COPY OF THE NOTIFICATION BEARING CATEGORY NO 083/2019 7 084/2019 DATED 27.7.2019 ISSUED BY THE 3RD RESPONDENT WITH RESPECT TO THE POST OF ASSISTANT ENGINEER POST IN IRRIGATION DEPARTMENT
- Exhibit P12 TRUE COPY OF THE REPRESENTATION DATED 01-11-2021 SUBMITTED BY KWASA-INTUC TO 2ND RESPONDENT.
- Exhibit P13 TRUE COPY OF THE REPLY GIVEN BY THE HONOURABLE MINISTER (DEPARTMENT OF

WATER RESOURCES) IN KERALA LEGISLATIVE ASSEMBLY DATED 29.10.2021

Exhibit P14 TRUE COPY OF THE LETTER BEARING NO.14327/E4(A)/2014 ISSUED BY THE 2ND RESPONDENT TO THE 3RD RESPONDENT DATED 8.11.2021

Exhibit P15 TRUE COPY OF THE LETTER BEARING NO.LR1-2/50007/2018-KPSC ISSUED BY THE 3RD RESPONDENT DATED 10.12.2021

Exhibit P16 TRUE COPY OF THE JUDGMENT DATED 25.05.2021 IN WPC 9844 OF 2021

Exhibit P17 TRUE COPY OF THE NOTIFICATION BEARING CATEGORY NO. 138/2022 DATED 04/05/2022 ISSUED BY THE 3RD RESPONDENT

Exhibit P18 TRUE COPY OF THE REPRESENTATION DATED 09/05/2022 SUBMITTED BY KWAEU-CITU TO 3RD RESPONDENT

Exhibit P19 TRUE COPY OF THE REPRESENTATION DATED 06/05/2022 SUBMITTED BY KWAEU-CITU TO 2ND RESPONDENT

Exhibit P20 TRUE COPY OF THE REPRESENTATION DATED 05/05/2022 SUBMITTED BY KWASA-INTUC TO 2ND RESPONDENT

Exhibit P21 TRUE COPY OF THE JUDGMENT IN WRIT PETITION NO. 19058/2012 DATED 31/12/2012

RESPONDENT'S EXHIBITS

Exhibit R2(a) A TRUE COPY OF KERALA PUBLIC HEALTH ENGINEERING SUBORDINATE SERVICE-SPECIAL RULES VIDE GO(P)NO.403 DATED 14/10/1966

Exhibit R2(b) TRUE COPY OF THE DRAFT TECHNICAL SPECIAL RULES SUBMITTED BY THE RESPONDENT ON 20/12/2021

APPENDIX OF WP(C) 1880/2021

PETITIONER'S EXHIBITS

- EXHIBIT P1            A TRUE COPY OF THE NOTIFICATION ISSUED BY THE 3RD RESPONDENT WITH CATEGORY NUMBER 481/2020 DATED 31.12.2020.
- EXHIBIT P2            A TRUE PHOTOCOPY OF THE NOTIFICATION ISSUED BY 2ND RESPONDENT DATED 31.12.2012.
- EXHIBIT P3            A TRUE PHOTOCOPY OF THE REPRESENTATION SUBMITTED BEFORE THE 2ND RESPONDENT DATED 12.01.2021 BY THE PETITIONERS AND OTHERS.
- EXHIBIT P4            A TRUE PHOTOCOPY OF THE DRAFT TECHNICAL SERVICE RULES.
- EXHIBIT P5            A TRUE PHOTOCOPY OF THE NOTIFICATION ISSUED BY 3RD RESPONDENT AS CATEGORY NO.84/19 DATED 27.07.2019.

RESPONDENT'S EXHIBITS

- Exhibit R2(A)        A TRUE COPY OF KERALA PUBLIC HEALTH ENGINEERING SUBORDINATE SERVICE-SPECIAL RULES VIDE GO(P) NO.403 DATED 14/10/1966
- Exhibit R2(B)        TRUE COPY OF THE DRAFT TECHNICAL SPECIAL RULES SUBMITTED BY THE RESPONDENT ON 20/12/2021



APPENDIX OF WP (C) 16023/2021

PETITIONER'S EXHIBITS

- Exhibit P1 TRUE COPY OF THE NOTIFICATION BEARING CATEGORY NO 651/2012 DATED 31.12.2012 ISSUED BY THE 3RD RESPONDENT
- Exhibit P2 TRUE COPY OF THE ADDENDUM NOTIFICATION BEARING NO LR 1920 1074/2011/LW DATED 19.3.2014 ISSUED BY THE 3RD RESPONDENT
- Exhibit P3 TRUE COPY OF THE RANK LIST FOR CATEGORY NO 651/2012 ISSUED BY THE 3RD RESPONDENT
- Exhibit P4 TRUE COPY OF THE NOTIFICATION BEARING CATEGORY NO 650/2012 DATED 31.12.2012 ISSUED BY THE 3RD RESPONDENT
- Exhibit P5 TRUE COPY OF THE REPRESENTATIONS SUBMITTED BY THE PETITIONERS DATED 12.1.2021
- Exhibit P6 TRUE COPY OF THE NOTIFICATION BEARING CATEGORY NO 238/2010 DATED 31.8.2010 ISSUED BY THE 3RD RESPONDENT
- Exhibit P7 TRUE COPY OF THE NOTIFICATION BEARING CATEGORY NO M481/2020 DATED 31.1.2021 ISSUED BY THE 3RD RESPONDENT
- Exhibit P8 TRUE COPY OF THE RELEVANT PORTIONS OF KERALA WATER AUTHORITY TECHNICAL SERVICE RULES 2019.
- Exhibit P9 TRUE COPY OF THE JUDGMENT IN WPC NO 9877/2014
- Exhibit P10 TRUE COPY OF THE JUDGMENT IN WPC 10988/2017
- Exhibit P11 TRUE COPY OF THE NOTIFICATION BEARING CATEGORY NO 083/2019 & 084/2019 DATED 29.8.2019 ISSUED BY THE 3RD RESPONDENT WITH RESPECT TO THE POST OF ASSISTANT ENGINEER POST IN IRRIGATION DEPARTMENT

APPENDIX OF WP (C) 15793/2022

PETITIONER'S EXHIBITS

- Exhibit P1 NOTIFICATION DATED 31.12.2012 ISSUED BY THE 2ND RESPONDENT
- Exhibit P2 TRUE COPY OF THE REPRESENTATION SUBMITTED BY THE 1ST PETITIONER DATED 27.9.2019
- Exhibit P3 TRUE COPY OF THE REPRESENTATION SUBMITTED BY THE 2ND PETITIONER DATED 26.9.2019
- Exhibit P4 TRUE COPY OF THE PROCEEDINGS OF THE ASSISTANT EXECUTIVE ENGINEER, KERALA WATER AUTHORITY NO.AL-665/2005 VOL.2 DATED 14.10.2019 TO THE 1ST PETITIONER
- Exhibit P5 TRUE COPY OF THE PROCEEDINGS NO.A2-104/2007 DATED 16.10.2019 WAS TAKEN BY THE ASSISTANT EXECUTIVE ENGINEER TO THE 2ND PETITIONER
- Exhibit P6 TRUE COPY OF THE JUDGMENT PASSED BY THIS HON'BLE COURT DATED 23.10.2018 IN WPC 9877/2014
- Exhibit P7 TRUE COPY OF THE JUDGMENT PASSED BY THIS HON'BLE COURT DATED 29.10.2018 IN WPC 10988/2017
- Exhibit P8 TRUE COPY OF THE RELEVANT PAGE OF THE DRAFT SPECIAL RULES WHICH IS TO BE IMPLEMENTED
- Exhibit P9 TRUE COPY OF THE NOTIFICATION NO.138/2022 DATED 4.5.2022

APPENDIX OF WP (C) 17097/2022

PETITIONER'S EXHIBITS

- Exhibit P1 TRUE COPY OF THE JUDGMENT PASSED BY THIS HON'BLE COURT DATED 23/10/2019 WPC NO. 9877/2014.
- Exhibit P2 TRUE COPY OF THE JUDGMENT PASSED BY THIS HON'BLE COURT DATED 29/10/2018 IN WPC NO.10988/2017.
- Exhibit P3 TRUE COPY OF THE JUDGMENT IN WRIT PETITION (C) 9844/2021 DATED 25/05/2021.
- Exhibit P4 TRUE COPY OF THE LETTER NO. 14980/E1/2020/KWA OF THE 2ND RESPONDENT DATED 20/12/2021 WITH THE DRAFT RULES VI-3, KERALA WATER AUTHORITY ENGINEERING SERVICE RULES, 2021.
- Exhibit P5 TRUE COPY OF THE JUDGMENT IN WPC 19058/2012 DATED 31/12/2012.
- Exhibit P6 TRUE COPY OF THE NOTIFICATION NO.138/2022 DATED 04/05/2022 PUBLISHED BY THE PSC.
- Exhibit P7 TRUE COPY OF THE JUDGMENT IN WA 937/2022 DATED 16/8/2022
- Exhibit P8 TRUE COPY OF THE INFORMATION DOWNLOADED FROM THE SITE OF THE KERALA PUBLIC SERVICE COMMISSION
- Exhibit P9 TRUE COPY OF THE LETTER SENT BY THE GOVERNMENT TO THE MANAGING DIRECTOR OF KERALA WATER AUTHORITY DATED 16/5/2022
- Exhibit P10 TRUE COPY OF THE COMMUNICATION SENT BY THE MANAGING DIRECTOR OF THE WATER AUTHORITY TO THE GOVERNMENT DATED 28/5/2022

APPENDIX OF WP (C) 21990/2022

PETITIONER'S EXHIBITS

- Exhibit P1 TRUE COPY OF THE NOTIFICATION IN THE GAZETTE DATED 4.5.2022 (CATEGORY NO.137/2022) ISSUED BY 3RD RESPONDENT DATED 23.2.2015.
- Exhibit P2 TRUE COPY OF THE NOTIFICATION IN THE GAZETTE DATED 4.5.2022 (CATEGORY NO.138/2022) ISSUED BY 3RD RESPONDENT.
- Exhibit P3 TRUE COPY OF THE APPLICATION DETAILS DATED 20.5.2022 SUBMITTED BY PETITIONER TO 3RD RESPONDENT.
- Exhibit P4 TRUE COPY OF LETTER NO.14980/E1/2020/KWA DATED 20.12.2021 ALONG WITH THE DRAFT RULES (RELEVANT PORTION).
- Exhibit P5 TRUE COPY OF LETTER NO.12704/E1/2022/KWA DATED 28.5.2022 OF 2ND RESPONDENT ADDRESSED TO 1ST RESPONDENT.
- Exhibit P6 TRUE COPY OF INTERIM ORDER IN WP(C)NO.1860 OF 2021 AND CONNECTED CASES DATED 7.6.2022 OF THIS HON'BLE COURT.

APPENDIX OF WP(C) 4614/2023

PETITIONER'S EXHIBITS

- Exhibit P1 TRUE COPY OF THE NOTIFICATION BEARING G.O(P) NO. 1/2023/WRD DATED 27-1-2023 WITH THE KERALA WATER AUTHORITY TECHNICAL SERVICE RULES, 2023
- Exhibit P2 TRUE COPY OF THE NOTIFICATION NO.138/2022 DATED 4-5-2022 PUBLISHED BY THE PSC
- Exhibit P3 TRUE COPY OF THE INTERIM ORDER PASSED IN WRIT PETITION NO.1860/2021 AND CONNECTED CASES DATED 7-6-2022
- Exhibit P4 TRUE COPY OF THE JUDGMENT IN WA 1009/2022 AND CONNECTED CASES DATED 16-8- 2022
- Exhibit P5 TRUE COPY OF THE REPRESENTATION DATED NIL ALONG WITH ACKNOWLEDGMENT DATED 8-3-2022
- Exhibit P6 TRUE COPY OF THE COMMUNICATION SENT BY THE 1ST RESPONDENT TO THE 2ND RESPONDENT DATED 16-5-2022
- Exhibit P7 TRUE COPY OF THE REPORT FORWARDED BY THE 2ND RESPONDENT TO THE 1ST RESPONDENT DATED 28-5-2022
- Exhibit P8 TRUE COPY OF THE RELEVANT PAGES OF FILE MOVEMENT OF KERALA SECRETARIAT WITH FILE NO. WS.C2/73/2022-WRD
- Exhibit P9 TRUE COPY OF THE INTERIM ORDER DATED 14-10-2022 IN WRIT PETITION NO.1860/2021 AND CONNECTED CASES
- Exhibit P10 TRUE COPY OF GO(RT)NO.990/2022/WRDD DATED 7-11-2022
- Exhibit P11 TRUE COPY OF THE JUDGMENT DATED 23.12.2022 IN W.P.C 36752 OF 2022
- Exhibit P12 TRUE COPY OF THE ORDER DATED 13.3.2023 ISSUED BY 1ST RESPONDENT
- Exhibit P13 TRUE COPY OF THE ORDER DATED 15.3.2023 IN CONTEMPT CASE NO. 317 OF 2023
- Exhibit P14 TRUE COPY OF QUERY ASKED BY 4TH PETITIONER DATED 1.2.2023 AND THE

W.P.(C) No.30716/2019 & connected cases  
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REPLY ISSUED BY 3RD RESPONDENT DATED  
9.2.2023

Exhibit P15 TRUE COPY OF THE SHORT LIST DATED  
22.3.2023 ISSUED BY 3RD RESPONDENT

RESPONDENT'S EXHIBITS

EXHIBIT R5(a) True copy of the relevant extract of  
the Kerala Public Health Engineering  
Subordinate Service Rules, 1966.

EXHIBIT R5(b) True copy of the relevant extract of  
the Kerala Public Health Engineering  
Service Rules, 1960.